

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

1. C.P.(IB)-3398(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.12.2019**

NAME OF THE PARTIES:- Mrs. Rajshree Vora & Prachi Vora

V/s

Makwana Properties Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

At the request of both sides, list this matter on 16.01.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)